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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (I.B).No.181/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M

Name	of the Company	Radico Khaitan LimitedVersus- Ajudhia Distributors Ltd.		
Under Section		9 (1) I B C		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

ARNOB DUMA.

ORDER

Ld. Counsel for the operational creditor is present. No one is present from corporate debtor's side.

It appears that notice was issued on the corporate debtor u/s 70 of the Insolvency & Bankruptcy Code, 2016 but till date no reply has been filed. Petitioner was directed to serve a copy of the order on the corporate debtor. Ld. Counsel of the petitioner informed that he has already served the order on the corporate debtor. He is directed to file affidavit of service within 7 days from today.

List the matter on 08/11/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)